



PROFESSIONAL SUMMARY:

B A CHANDRASEKAR M.A., B.L., as known as senior advocate by profession and its extend of 24 years well versed portfolio of Legal & Social Activist. He is a qualified legal professional, having obtained his law degree Thiruchirapalli Govt. Law Collage, in the year 1994. He specializes in civil, family, arbitration and criminal matters. He is practicing since the year 1994. He had the privilege to argue important cases pertaining to civil and criminal matters. He is also expert in motor accident, revenue related matters, practicing since 1994. He had privilege to argue important cases pertaining to matrimonial, service matters and cyber Law. He has been practicing in Alandur, Tambaram & Chengalpattu Court as well. He enrolled as an Advocate in the Bar council of Tamilnadu. He has been practicing and providing services by maintaining absolute professional approach in each and every case. His key behavioral strengths are Consistency, preciseness in identifying strength and weakness of the matter, organized, client friendly, influencing, analytical, effective and apt in logical argument in the court delivery of job assigned by following logical steps to take the decisions in his client's favor, court craft, excellent command over language and subject matter expertise, interpersonal skills, et al.

CORE QUALIFICATION:

**CIVIL LAW
CRIMINAL LAW
FAMILY LAW
POSCO ACT
ALIMONY
ARBITRATION
BAIL/BONDS
BANKING/CHEQUE BOUNCE
CONTRACTS/DOCUMENTATION
DOMESTIC VIOLENCE
INFRASTRUCTURE DISPUTES
LABOUR/EMPLOYMENT
PERSONAL INJURY
RIGHT TO INFORMATION**

**SEXUAL HARASSMENT
WRONGFUL DEATH
AUTO-ACCIDENT
CHILD CUSTODY
CONSUMER RIGHTS
CORPORATE/BUSINESS LAWS
CYBER LAWS
MEDICAL MALPRACTICE
PROPERTY LAWS
SECURITY/INVESTMENT
MERGERS & ACQUISITION
TORTS
WILLS TRUSTS
DEFAMATION**

PROFESSIONAL EXCELLANCE:

PANEL ADVOCATE
SIVET COLLAGE GOWRIVAKKAM - STANDING COUNSEL

SECRETARY
ADVOCATE ASSOCIATION TAMBARAM
FROM 2000 TO 2007.

UNION LAWER
CHENNAI SOUTH TRANSPORT FOR IPC OFFENCES
FROM 1997 TO 2000

PUBLIC AWARENESS PROGRAMS WHILE MEDIA/INSTITUTION

	<p>TITLE:HUMAN RIGHTS IN INDIA HUMAN RIGHTS DAY CELEBRATION CHENGALPET GOVT. LAW COLLAGE</p>
	<p>CHANGES IN DEPARTMENT OF JUSTICE NEWS 7 VARAVERPPARAI SHOW 3RD MARCH 2016</p>
	<p>WELFARE OF PARENTS, SENIOR CITIZENS ACT PODHIGAI TV HELLO UNGALUDAN (LIVE) 23RD JULY 2015</p>
	<p>SPEAKS ABOUT CIVIL CASES RAJ NEWS SATTAM SATTAM SHOW 8TH OCTOBER 2013</p>
	<p>ADOPTION & MAINTENANCE ALL INDIA RADIO (FM)</p>

PERSONAL DETAILS:

Name : B. A. Chandrasekar
Date of birth : 03.11.1970
Gender : Male
Nationality : Indian
Languages Known : Tamil & English

DECLARATION:

I hereby declare that all the information I provided above is correct,
And best of my Knowledge and belief.

Date: yours faithfully

Place: B.A.Chandrasekar